

(J.H.C. Sch. 1-7)

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

1. Sri Bankim Chandra Chatterjee, Railway Judicial Magistrate, Porahat (Chaibasa),
2. Sri Gautam Govinda, Railway Judicial Magistrate, Madhupur (Deoghar),
3. Sri Gaurav Khurana, Railway Judicial Magistrate, Dhanbad,
4. Sri Dharmendra Kumar, Railway Judicial Magistrate, Ranchi,
5. Sri Tarkeshwar Das, Railway Judicial Magistrate, Sahebganj,
6. Sri Bikrant Ranjan, Railway Judicial Magistrate, Daltonganj (Palamau),
7. Ms. Ritwika Singh, J.M. 1<sup>st</sup> Class-cum-Addl. Railway Judicial Magistrate, Dhanbad
8. Sri Neeraj Kumar, S.D.J.M., Sahebganj (Rajmahal),
9. Sri Nirbhay Prakash, J.M. 1<sup>st</sup> Class-cum-Addl. Civil Judge (Jr. Div.), Dhanbad,
10. Sri Ranjay Kumar, S.D.J.M., Giridih,
11. Sri Pawan Kumar, Civil Judge (Jr. Div.)-cum-J.M., Giridih,
12. Sri Rajesh Ranjan Kumar, Addl. Civil Judge (Jr. Div.), Godda,
13. Sri Gautam Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Godda,
14. Sri Ravi Kumar Bhaskar, Addl. Civil Judge (Jr. Div.), Godda,
15. Ms. Meenakshi Mishra, S.D.J.M., Hazaribagh,
16. Sri Pradeep Kumar, Civil Judge (Jr. Div.)-cum-Judge I/c, Hazaribagh,
17. Sri Mayank Maliyaz, Addl. Civil Judge (Jr. Div.), Hazaribagh,
18. Ms. Nibha Ranjana Lakra, Addl. Civil Judge (Jr. Div.), Hazaribagh,
19. Sri Kumar Vipul, Civil Judge (Jr. Div.)-cum-J.M. 1<sup>st</sup> Class, Ranchi,
20. Ms. Santoshini Murmu, Addl. Civil Judge (Jr. Div.), Ranchi,
21. Ms. Shilpa Murmu, Addl. Civil Judge (Jr. Div.), Ranchi,
22. Sri Raj Kumar Pandey, Addl. Civil Judge (Jr. Div.), Rajmahal (Sahebganj),
23. Sri Kumar Saurabh Tripathi, S.D.J.M.-cum-Judge I/c, Seraikela &
24. Sri Shera Samson Tirkey, Judge I/c-cum-J.M. 1<sup>st</sup> Class, Simdega

Sub: - Nomination for attending two days (R-18) Inter Disciplinary Course on Sentencing and Application scheduled to be held on 23<sup>rd</sup> & 24<sup>th</sup> November, 2019 at the Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R-18) Inter Disciplinary Course on Sentencing and Application scheduled to be held on **23<sup>rd</sup> & 24<sup>th</sup> November, 2019 at the Judicial Academy Jharkhand, Ranchi** on the following topics:-

- Probation of Offenders Act, 1958 and Probation of Offenders Rules, 1959,
- RP (UP) Act, 1966 & Appreciation of Evidence
- Inspection of Courts & Office

You are, therefore, directed to report at the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 23.11.2019 at 9:30 A.M. in proper dress with relevant books.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 22<sup>nd</sup> November, 2019 till the evening of 24<sup>th</sup> November, 2019.

Yours faithfully,  
Sd/- **J.P. Singh**  
Registrar (Administration)